NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/65/(IB)/2017

NAME OF THE PETITIONER(S)

: PALANIANDAVAR BENEFIT FUND LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sarathbahu Rayana G Eor Ra Ray The Lakh.

for Respordant

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file objections. At request, time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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